पुस्तकों की सूची नियमित रूप से प्राप्त होती रहे; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो तो इस संबंध में सरकार क्या कदम उठाने का विचार रखती है ?

t [Publication of Books in Hindi

328. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

- (a) whether details regarding the books which are published in Hindi on various subjects are collected by Government;
- (b) whether Government have any arrangement whereby they may regularly get list of Hindi books published on subjects pertaining to various Ministries; and
- (c) if the answer to part (b) above be in the negative, what steps Government propose to take in this regard?]

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्यं मंत्री (श्री हुमायून् किंबर): (क)और (ख). त्रैमासिक "इंडियन नेशनल विक्लियोग्राफी" में अपेक्षित सूचना रहती है।

(ग) सवाल पैदा नहीं होता ।

t[THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b) The Indian National Bibliography, published quarterly, contains the required information.

(c) Does not arise.]

CHILDREN'S BOOK TRUST

329. Shri B. N. BHARGAVA: Will the Minister of Education be pleased to state the constitution and functions of Children's Book Trust which is aid-Ad by the Government of India?

if f[] English translation.

THE MINISTER OF EDUCATION (DR. K. L. Shhimali): A statement is attached.

STATEMENT

Children's Book Trust is a private registered organisation. It is a nonprofit making body. The supreme control and management of the affairs of the Trust as well as of the properties of the Trust have been vested in a body called the Council. All the Trustees mentioned below are members of the Council:

- 1. Shrimati Indira Gandhi.
- 2. Professor N. K. Sidhanta.
- 3. Shri Hazari Prasad Dwivedi.
- 4. Shrimati KamLadevi Chattopadhyaya.
- 5. Shri S. Vaidyanath Aiyar, Chartered Accountant.
- 6. Begum Qudsia Zaidi.
- 7. Shri K. Shankar Pillai.

Shri K. Shankar Pillai is the *ex-offi-cio* Executive member of the Council for life or until he himself of his own volition resigns his office.

The function of the Children's Book Trust is to publish good literature for children in Hindi, English and various Indian languages on topics dealing with the traditions and culture of our ancient country which inculcate in the child a sense of national pride which will help in emotional integration of our children.

The Government of India have agreed to give a loan of Rupees seven lakhs to Children's Book Trust.

PREPARATION OF TERMINOLOGICAL INDEXES OF STANDARD HINDI WORKS

330. Shri B. N. BHARGAVA: Will the Minister of Education be pleased to state the progress so far made under the scheme of preparation of terminological indexes of all standard Hindi works?

2912

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): The Universities of Agra, Aligarh, Allahabad, Banaras, Delhi, Punjab and Saugor were entrusted with the preparation of terminological indexes of 12 Hindi works as in the list attached. The Universities of Allahabad, Delhi and Punjab have prepared terminological indexes in respect of works assigned to them. The other universities are still engaged in the preparation of the work entrusted to them.

STATEMENT

Nam? of work	Name of university to whom work has been assigned
Bisal Deo Raso	Allahabad University.
Works of Kabir .	Ditto
Saket' of Shri Maithli Sharan Gupta 'Kamayani' of Jai	Delhi University.
Shanker Prasad •	Ditto
' Godan' by Prem Chand	Punjab University
Works of Surdas .	Aligarh University
Works of Shridhar Pathak	Agra University.
Priya Pravas of Ayodhya Singh Upadhayaya	Ditto
Works of Jayasi	Banaras Hindu
	University.
Works of Keshav Das	Ditto
Works of Bhartendu Harish Chandra	Saugor University
Works of Tulsi Das excepting Ram Charit	D . II

DEPORTATION OF FOREIGNERS

Patna University^

331. SHRI B. N. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state the number of foreigners, together with the names of the foreign countries, who were deported from India during the last three years and what were the reasons for their deportation?

Manas

THE MINISTER OF HOME AFFAIRS (SHRI GOVTND BALLABH PANT): A statement giving the required information is laid on the Table of the House.

Nationalit	y		No.	Reasons for deportation
Afghan .			T .	1
American	4.5		2	1
Chinese (inclu	ding	7		1
Tibetans)			3	1
Danish .	67	- 4	1	1
French .		14	2	- Undesirable
Iranian	20	4	4	activities.
Portuguese		1	4	(TERMINAL CA
Saudi Arabian			1	1
Tribal Pathan			E	1
West German		4	1	1
Yugoslavian	*	6	1)
Tot	AL.		21	

STATEMENT

DETECTION OF UNDESIRABLE LITERATUHB UNDER THE SEA CUSTOMS ACT

- 332. SHRI B. N. BHARGAVA: Will the Minister of FINANCE be pleased to
- (a) the number of cases detected during the last three years of undesirable literature having been brought into India under Section 19 of the Sea Customs Act; and
- (b) the action taken by Government in the cases?

THE MINISTER OF FINANCE (Shri MORARJI R. DESAI): (a) 1,521 cases during the years 1958, 1959 and 1960 (up to November 1960).

(b) In 1225 cases, the goods were confiscated absolutely. Out of these, in two cases personal penalties were also imposed on the addressees. In one case the goods were released on payment of fine and after destruction of the objectionable pages. In 3 cases, tho goods were allowed to be re-shipped with or without fine. The remaining 292 cases are still under adjudication.

PROPERTY ACCRUED TO GOVERNMENT BY ESCHEAT OR LAPSE

333. Shri B. N. BHARGAVA: Will the Minister of Home Affairs be pleased to state the details of property